

**GOVERNMENT OF INDIA
MINISTRY OF AYUSH**

**RAJYA SABHA
UNSTARRED QUESTION No. 1608
TO BE ANSWERED ON 03rd AUGUST 2021**

AGREEMENT FOR R&D ON TRADITIONAL MEDICINES

1608 SHRI RAJENDRA GEHLOT:

Will the Minister of **AYUSH** be pleased to state :

- a) whether Government has entered into any agreement with other countries for research and development of traditional medicines, if so, the details thereof;
- b) whether Government has any scheme to promote traditional and ethnic pharmaceuticals in the country, if so, the details thereof; and
- (c) the details of the locations where ethnic and conventional medicines are found in the country, State-wise?

**ANSWER
THE MINISTER OF AYUSH
(SHRI SARBANANDA SONOWAL)**

(a): Government of India has signed 25 Memorandum of Understandings (MoUs) for country to country cooperation in the field of medicine Nepal, Bangladesh, Hungary, Trinidad & Tobago, Malaysia, Mauritius, Mongolia, Turkmenistan, Myanmar, World Health Organization, Germany, Iran, Sao Tome & Principe, Equatorial Guinea, Cuba, Colombia, Japan, Bolivia, Gambia, Republic of Guinea, China, St Vincent and The Grenadines, Suriname, Brazil and Zimbabwe. 20 MoUs for undertaking collaborative research and development of Traditional Medicine has been signed with foreign Institutes/Universities/Organizations from USA, Germany, UK, Canada, Malaysia, Brazil, Australia, Austria, Tajikistan, Saudi Arabia, Ecuador, Japan, Indonesia, and Reunion Island, Hungary. 13 MoUs have been signed for setting up of Ayush Academic Chairs in foreign Institutes/Universities from Hungary, Latvia, Mauritius, Bangladesh, Russia, West-Indies, Thailand, Indonesia, Slovenia, Armenia, Argentina, Malaysia, South Africa.

(b): Ethnic pharmaceuticals is not recognized under the Drugs & Cosmetics Act, 1940 and rules 1945. However the Ayurveda, Unani and Siddha Medicines are regulated under the Chapter IV(A) of Drug & Cosmetics Act 1940 and rules 1945. The Prime Minister Employment Generation Programme (PMEGP) of Ministry of Micro Small and Medium Enterprises (MSME), Government of India is available to the Industry for availing benefits under Manufacturing and Service Sector including Ayush. Indian medicine Pharmaceutical Corporation Limited (IMPCL) which is a Mini Ratna Central Public Sector Enterprise (CPSE) under Ministry of Ayush (Government of India) is manufacturing of Ayurveda & Unani Medicines in India.

(c): Ayurveda system is being practiced almost all over the country. Siddha system is available mainly in Tamilnadu and Kerala. Sowa-Rigpa system is practiced mainly in the Union Territory (UT) of Leh - Ladakh and the Himalayan regions of India like Sikkim, Arunachal Pradesh, Darjeeling (West Bengal), Lahoul & Spiti (Himachal Pradesh) etc.
